

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1318
ANSWERED ON 09TH FEBRUARY, 2023**

ALLOCATION OF FUNDS UNDER CRIF

1318. DR. AMOL RAMSING KOLHE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government provides funds from the Central Road and Infrastructure Fund (CRIF) to the States for repairing/development of roads;

(b) if so, the funds provided to and utilised by the State of Maharashtra for the purpose during the last three years and the current year;

(c) the details of road development projects taken up in the State under CRIF during the said period and the time by which these projects are likely to be completed; and

(d) the measures taken by the Government to increase the road infrastructure in the State?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The Ministry allocates funds for State Governments / Union Territories (UTs) for development and maintenance of State Roads under the Central Road & Infrastructure Fund (CRIF) Scheme as per the provisions of the Central Road and Infrastructure Fund (CRIF) Act, 2000 amended by the Finance Act, 2019.

(b) and (c) The Ministry considers release of funds for various State Governments/ UTs for State Road projects under CRIF Scheme based on proposals received from them along with submission of Utilization Certificates of funds released earlier under the scheme.

Details of accrual and release of funds / expenditure incurred for development and maintenance of State roads under CRIF Scheme for the State of Maharashtra during each of the last three years and current year are as under: -

Rs. in Crore							
2019-20		2020-21		2021-22		2022-23 (Till 31.12.2022)	
Accrual	Release	Accrual	Release	Accrual	Release	Accrual	Release
728.84	629.83	683.27	675.84	683.8	390.27	840.46	710.15

276 State Road projects in a length of about 1,597 km amounting to Rs. 2,231 Crores were sanctioned / finalised under CRIF scheme for the State of Maharashtra during the last three years and the current year.

The above projects are targeted for completion in a phased manner by March, 2025.

(d) The Ministry is primarily responsible for development and maintenance of National Highways (NHs). The length of NHs in the State of Maharashtra has been increased from about 6,249 km in March, 2014 to about 18,459 km at present.
